GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2072
ANSWERED ON 12.03.2021

GROWTH RATE OF RURAL WAGES

2072 SHRI DIGVIJAYA SINGH:
SMT. PHULO DEVI NETAM:
SHRI AKHILESH PRASAD SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the growth rate of rural wages in India since 2016, year-wise;
(b) whether the growth rate of rural wages has declined since 2016;
(c) if so, whether Government has investigated the reasons for the decline; and
(d) if so, the details thereof and if not, the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a)to (d) Labour Bureau, Ministry of Labour & Employment has been compiling and maintaining average wage rate data in respect of selected agricultural and non-agricultural occupations on the basis of the data collected by the Field Operation Division (FOD) of National Statistical Office (NSO) from a fixed set of 600 sample villages spread over 20 states.

The average wage rates for the year 2016 to 2020 in respect of non-agricultural Labourers are given below:

Annual Average daily wage rate for Non-agricultural laborers		
Year	**Wage Rate**	**Growth Rate**
2016	257.95	4.51
2017	271.17	5.13
2018	282.04	4.01
2019	291.87	3.49
2020 (till November 2020*)	310.19	6.28

(* Due to COVID-19 pandemic, the data for the month of April, 2020 could not be compiled; therefore calculation for the year 2020 is based on the average of 11 months.)

Under Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), the wage rates for beneficiaries of Mahatma Gandhi NREG Scheme are revised annually, based on change in Consumer Price Index for Agricultural Labour (CPI-AL) published by Labour Bureau, Ministry of Labour & Employment for States/UTs. The wage rates are made applicable from 1st April of each Financial Year.

The wage rates for the financial year 2020-21 have been revised effective from 1st April, 2020. A table indicating Mahatma Gandhi NREGA wage rates for States/UTs for the FY 2019-20 and 2020-21 is given at **annexure**.

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Annexure

Annexure referred in reply to part (a) to (d) of Rajya Sabha Unstarred Question No.2072 dated 12.03.2021

State wise wage rates as per Gazette Notification FY 2019 and FY 2020

S. No.	States/UTs	2019-20	2020-21
1	ANDHRA PRADESH	211	237
2	ARUNACHAL PRADESH	192	205
3	ASSAM	193	213
4	BIHAR	171	194
5	CHHATTISGARH	176	190
6	GUJARAT	199	224
7	HARYANA	284	309
8	HIMACHAL PRADESH - NON SCHEDULED AREA	185	198
8a	HIMACHAL PRADESH - SCHEDULED AREA	231	248
9	JAMMU & KASHMIR	189	204
10	LADAKH	-	204
11	JHARKHAND	171	194
12	KARNATAKA	249	275
13	KERALA	271	291
14	MADHYA PRADESH	176	190
15	MAHARASHTRA	206	238
16	MANIPUR	219	238
17	MEGHALAYA	187	203
18	MIZORAM	211	225
19	NAGALAND	192	205
20	ODISHA	188	207
21	PUNJAB	241	263
22	RAJASTHAN	199	220
23	SIKKIM	192	205
23a	SIKKIM (3 Gram Panchayat namely Gnathang, Lachung, Lachen)	-	308
24	TAMIL NADU	229	256
25	TRIPURA	192	205
26	UTTAR PRADESH	182	201
27	UTTARAKHAND	182	201
28	WEST BENGAL	191	204
29	GOA	254	280
30a	ANDAMAN	250	267
30b	NICOBAR	264	282
31	DADRA &NAGAR HAVELI	224	258
32	DAMAN & DIU	202	227
33	LAKSHADWEEP	248	266
34	PUDUCHERRY	229	256
35	TELANGANA	211	237

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